

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1037
ANSWERED ON:12.08.2013
COMPENSATORY PLANTATION
Mitra Shri Somendra Nath

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a number of trees are likely to be fell for an elevated road project between Vikaspuri and Meera Bagh in Delhi;
- (b) if so, the details thereof;
- (c) whether the National Green Tribunal observed that rooting of these trees would have an immediate impact on the environment;
- (d) if so, whether the Government has any plan for compensatory plantation to protect environment;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) Yes Sir. As per reports received from Government of NCT of Delhi, Delhi Forest Department has permitted 785 trees for removal/transplantation under the Delhi Preservation of Tree Act, 1994 in connection with Comprehensive Development of Corridor (Outer Ring Road) between Vikaspuri and Meera Bagh.

(c) In the Original Application No. 149 of 2013 before the National Green Tribunal (NGT) Principal Bench, New Delhi, the tribunal in its order dated July 23, 2013 has directed to constitute a committee to examine which of the trees falling within the project site can be transplanted, the site of transplantation etc.

(d) to (f) In order to reduce the adverse impact on the environment, compensatory plantation is prescribed as below:

1. The Compensatory plantation of 3925 nos. of saplings will be raised and maintained for five years in the Forest Land at Malikpur Village.
2. The Compensatory plantation of 3925 nos. of saplings will be raised and maintained for five years by the user agency at proposed green belt on either road side.